



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/11/2016  
NAME OF THE PETITIONER(S) : Dr. P. Rajagopalan  
NAME OF THE RESPONDENT(S) : Aidees Electronics Pvt Ltd + 3 Ors  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	P. Neelakantan R. Mukundan	Counsel for Respondents 1 to 3	
2.	AV ARUN GANESH V ARANALA	Counsel for Petitioners	

**ORDER**

Counsels for both the parties are present and submitted the final arguments.

Reserved for orders.

  
MEMBER (TECHNICAL)

  
MEMBER (JUDICIAL)

ghk